

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANIPAT

OFFICE ORDER:

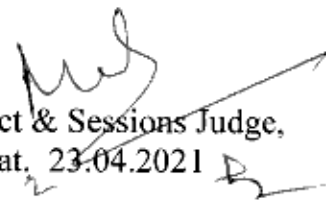
In view of the fresh guidelines of the Hon'ble High Court issued vide letter No. 80/RG/Spl./Misc. Dated 17.04.2021 and in order to ensure the safety of Judicial Officers, Advocates, Staffs and litigants, apart from earlier decisions conveyed by this office vide Endst. No. 6958-86 dated 15.04.2021 and No.7467-93 dated 22.04.2021, the following decisions have been taken for the time being to prevent the spread of COVID-19.

1. Crowding in lifts, staircases, corridors, common areas including parking areas is to be strictly avoided.
2. The hearing of Bail applications shall be conducted through Video conferencing mode only for the time being. The joining and disconnecting of the video-conference/ video-calling/telephone-calling shall be at the end of the court concerned only. The concerned advocate/litigants shall ensure that the room form where he/she intends to appear before the court through video-conferencing/video call/telephone call is free from all source of disturbances, like external noises, poor lighting, improper acoustics. It shall be ensured that judicial proceedings are conducted with taken courtesies and protocol as are being observed during judicial proceeding in the Court.

3. The mobile numbers of all the Readers and Judgement Writers posted in the Courts have been uploaded on the website of district court Panipat i.e. www.districts.ecourts.gov.in/panipat. A list of said mobile numbers is also being sent to the Bar Association Panipat and Samaklha for being shared in the group of members of Bar.

4. District administration shall ensure installation of sanitization machines at the conspicuous places of Judicial Court Complex, Panipat.

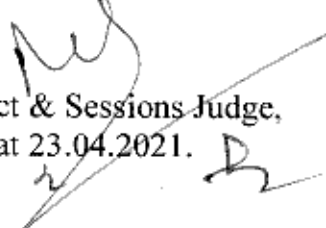
All concerned be informed accordingly.


District & Sessions Judge,
Panipat, 23.04.2021

Endst. No. 7590-99 dated 23-04-2021

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh w.r.t. letter Nos. 46 RG/Spl./Misc. dated 08.01.2021 and 80/RG/Spl./Misc. Dated 17.04.2021.
2. The Deputy Commissioner, Panipat, with further request to get installed sanitization machines in the Judicial Court Complex, Panipat.
3. All the Judicial Officers posted in this Sessions Division.
4. The C.M.O., Panipat.
5. The Superintendent of Police, Panipat.
5. The Superintendent, District Jails, Panipat and Karnal.
7. The District Attorney, Panipat.
8. The President, Bar Associations, Panipat and Samalkha.


District & Sessions Judge,
Panipat 23.04.2021.

Sr. No.	Name & Designation of Judicial Officers in this Sessions Division	Names of Reader / Stenographer	Whatsapp Number
1.	Ms. Manisha Batra, District & Sessions Judge, Panipat	Sh. Sat Narain Sharma, Reader Gr.I	97299-00607
		Sh. Manoj Kumar, Stenographer Gr.I	89302-26077
2.	Sh. Vimal Sapra, Addl. District & Sessions Judge, Panipat.	Sh. Rajbir Sharma, Reader Gr.I	99961-00351
		Sh. Sompal Kamboj, Stenographer Gr.I	98966-85414
3.	Ms. Ranjana Aggarwal, Addl. District & Sessions Judge, Panipat.	Sh. Rajesh Sharma, Reader Gr.I	94163-62467
		Sh. Rajesh Kumar, Stenographer Gr.III	98134-88324
4.	Sh. Praveen Kumar, Addl. District & Sessions Judge, Panipat.	Sh. Khem Karan Kundu, Reader Gr.I	94675-63100
		Sh. Anil Girdhar, Stenographer Gr.I	99960-67555
5.	Sh. Amit Garg, Addl. District & Sessions Judge, Panipat.	Sh. Joginder Singh, Reader Gr.I	94663-67655
		Sh. Sudhir Kumar, Stenographer Gr.I	95414-76079
6.	Ms. Abhilasha Sapra Kohli, Addl. District & Sessions Judge, Panipat.	Sh. Subhash Gaur, Reader Gr.I	94667-97182
		Sh. Neeraj, Stenographer Gr.I	92556-22999
7.	Sh. Sumit Garg, Addl. District & Sessions Judge, Panipat.	Sh. Devki Nandan, Reader Gr.I	92551-27256
		Ms. Mamta, Stenographer Gr.I	79885-50532
8.	Dr. Gagandeep Mittal, Addl. District & Sessions Judge, Panipat.	Sh. Sanjay Jain, Reader Gr.III	98961-65054
		Sh. Vipin, Stenographer Gr.II	78760-66668
9.	Sh. Nishant, Addl. District & Sessions Judge, Panipat.	Sh. Harbhajan, Reader Gr.I	95883-48673
		Sh. Vikas Sharma, Stenographer Gr.I	98179-22276
10.	Sh. Tarun Singal, Addl. District & Sessions Judge, Panipat.	Sh. Subhash Khatana, Reader Gr.I	74198-77000
		Sh. Himanshu, Stenographer Gr.II	92548-90877
11.	Ms. Roopam, Presiding Officer, Industrial Tribunal/Labour Court, Panipat.	Sh. Randhir, Reader	94161-33010
		Sh. Rajesh, Stenographer	96257-61990

12.	Sh.Pradeep Choudhary, Civil Judge (Sr. Division), Panipat.	Sh. Rajender Kumar, Reader Gr.II	99923-90319
		Sh. Khurender Lather, Stenographer Gr.II	94662-41612
13.	Sh.Jatin Garg, Chief Judicial Magistrate, Panipat.	Sh. Rishipal, Reader Gr.II	94660-11288
		Ms. Sangeeta, Stenographer Gr.II	70156-34773
14.	Sh. Amit Sharma, Chief Judicial Magistrate-cum-Secretary, DLSA, Panipat.	Sh. Yash Bhardwaj, Clerk	96439-40312
		Sh. Jitender Sharma, Stenographer	94676-96643
15.	Ms.Jogindri, Addl. Civil Judge (Sr. Div.), Samalkha.	Sh.Satbir Sharma, Reader Gr.III	89011-06673
		Sh. Amit Kumar, Stenographer Gr.II	89501-96210
16.	Ms.Kirti Vashista, PMJJB, Panipat.	Sh. Rakesh Kumar, Reader Gr.II	98122-25686
		Ms.Pooja, Stenographer Gr.II	90341-58917
17.	Sh.Ashok Kumar-IV, Civil Judge (Jr. Division), Samalkha.	Sh. Ravinder Goel, Reader Gr.III	70156-46992
		Sh. Raj kumar, Stenographer Gr.II	99928-24754
18.	Sh.Devender Singh, Civil Judge (Jr.Division), Panipat.	Sh. Kuldeep, Reader Gr.III	98120-36875
		Sh. Sunil Yadav, Stenographer Gr.II	72068-08008
19.	Sh.Kapil,Civil Judge (Jr. Division), Panipat.	Sh. Balwan Singh, Reader Gr.III	94662-11294
		Sh. Kapoor Singh, Stenographer Gr.II	91382-09360
20.	Sh.Vivek Tomar, Civil Judge (Jr.Division), Panipat.	Sh. Sunil Kumar, Reader Gr.III	90344-76504
		Sh. Sukanta, Stenographer Gr.II	86838-40115
21.	Sh.Vivek Kumar, Civil Judge (Jr.Division), Panipat.	Sh.Shiv Charan Saini, Reader Gr.III	94161-05150
		Ms. Ranju, Stenographer Gr.III	90348-21233
22.	Ms.Sushma-I, Civil Judge (Jr.Division), Panipat.	Ms. Rama Chauhan, Reader Gr.III	94166-69310
		Ms. Samriti, Stenographer Gr.III	90343-24114